

and a new Chief Executive Officer with no managerial experience has been appointed in his place; and

(d) if so, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (d) A statement is laid on the Table of the House

Statement

(a) The Mysore Spinning and Manufacturing Co. Ltd., Bangalore, is being managed through the National Textile Corporation.

(b) An Annexure indicating the profit/loss position of the mill (provisional figures), is attached.

(c) and (d) The Regional Controller, National Textile Corporation (Southern Region), was acting as Chief Executive Officer of the mill, in addition to his own duties, with effect from 1st September, 1972, till 31st July, 1973. Thereafter, the Sales Manager of Minerva Mills, Bangalore (which is also being managed by the N.T.C.), was appointed on a temporary basis as acting Chief Executive Officer for a period of three months, with effect from 1st August, 1973. On expiry of this term, the Chief Executive Officer of Minerva Mills, who has adequate managerial experience, and was in charge of the said mill since January, 1972, has been appointed Chief Executive Officer of the Mysore Spinning and Manufacturing Co. Ltd., in addition to his own duties, pending permanent arrangement.

Annexure

Figures reported by the mill as representing net profit/loss after providing for depreciation and bonus, on a provisional basis.

Month	(In Rupees)	
	Profit/loss	(Provisional)
May, 1973	10,526	(Loss)
June, 1973	22,374	(Loss)
July, 1973	3,382	(Profit)
August, 1973	99,442	(Profit)
September, 1973	1,60,791	(Profit)
October, 1973	3,38,530	(Profit)

*699. [Transferred to the 17th December, 1973.]

*700. [Transferred to the 21st December, 1973.]

1351. [Transferred to the 18th December, 1973.]

Shortage of cement in Gujarat

1352. SHRI IBRAHIM KALANIYA:

SHRI YOGENDRA MAKWANA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the criteria of allocation of quota of cement to States; (State wise),

(b) whether it is a fact that Gujarat State faces an acute shortage of cement due to recent floods; and

(c) if so, how Government propose to meet the demand of Gujarat State?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE):

(a) In order to distribute the available quantity of cement equitably, quotas have been fixed for each state for the period from 1st July, 1973 to the 30th June, 1974 at 110 per cent of the average consumption of each state during the preceding five years viz., 1968 to 1972. These quotas are exclusive of the requirements of Central Government Departments for works within a particular state which are met separately by the Central Government.

(b) and (c) To meet the situation arising out of floods, an additional allocation of 20,000 tonnes has been made to the State of Gujarat.

Distribution system of cement

1353. SHRI IBRAHIM KALANIYA:

SHRI YOGENDRA MAKWANA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that after the decontrol of cement distribution, the price